

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 17

C.P. (IB)/1041(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Archana Lalit Palwe**

For Applicant : Adv.Partho Sarkar i/b Vidhi Legal.

Section 94(1) of IBC

ORDER

Heard the Counsel for applicant. Counsel for applicant has tendered Affidavit containing notice dated 19.10.2023, in support of the applicant's claim as invocation of guarantee. **Reserved for orders.**

Sd/-

Sd/-

SANJIV DUTT
MEMBER (TECHNICAL)

K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK